

(d) The question of discrimination does not arise, particularly for the reason that necessary enquiries were made in the case referred to in Part (c) above on the basis of a specific complaint. Officers in occupation of lower type of accommodation are given allotments in their entitled types in their turn.

Termination of Services of Junior Depot Assistants of Delhi Milk Scheme

9267. DR. H. P. SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of cases where Junior Depot Assistant working in various Milk Booths under the Delhi Milk Scheme reported against their senior Depot Assistant through A.M.D.O. of Delhi Milk Scheme for unsealing of milk bottles and were removed from service in the month of October, 1972 as a result thereof, the reasons for removing Junior Depot Assistants in such cases.

(b) whether any representations have since been received by the Government and the Delhi Milk Scheme authority through Members of Parliament against the termination of service of Junior Depot Assistants;

(c) if so, the facts thereof; and

(d) whether Government propose to reinstate these Junior Depot Assistants who helped in stopping these irregularities and catching the culprits red handed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) No such complaints were received from Junior Depot Agents against their Senior Depot Agents which resulted in removal from service of both during October, 1972.

(b) Yes. One representation from a depot agent was received by Delhi Milk Scheme through a Member of Parliament for restoration of his agency.

(c) The depot agent concerned represented that his Agency was terminated after he had complained against his senior depot agent for tampering with milk bottles before sale. On investigation, it was found that there was no complaint from the depot agent but a complaint had been received from a member of the public about sale of milk in tampered seals from Depot No. 849. The Delhi Milk Scheme officials collected sample bottles from the depot certified by the depot agent himself as containing standardised milk which, on laboratory test, was found to contain toned milk. The agency of the depot agent was, therefore, cancelled. As the complaint was found correct on verification, the agency could not be restored.

(d) Does not arise in view of reply to part (a) of the question.

Biography of Late Mehr Chand Mahajan

9268. SHRI R. V. BADE : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government propose to prepare biographical sketch of Late Mehr Chand Mahajan, Ex-Chief Justice of India through any of its agencies such as Sahitya Akademi or Publication Division; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) No, Sir.

(b) Does not arise.

List of Selection Grade Teachers for Delhi Schools

9269. SHRI LILADHAR KOTOKI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to part (d) of Unstarred Question No. 6997 on the 16th April, 1973 regarding Selection Grade to T. G. Teachers and P. G.